

R.O.C.No.76535-B/2019/C3



NOTIFICATION No.219/2019

SITTING ARRANGEMENTS FOR DUSSEHRA HOLIDAYS 2019
FOR THE PRINCIPAL SEAT AT MADRAS
AND MADURAI BENCH OF MADRAS HIGH COURT, MADURAI

It is hereby notified that the following sitting arrangements are made for Dussehra Holidays - 2019, i.e., from 05.10.2019 (Saturday) to 13.10.2019 (Sunday) for the Principal Seat at Madras and Madurai Bench of Madras High Court, Madurai.

1. The Hon'ble Thiru. Justice S.Vaidyanathan, The Hon'ble Thiru. Justice V.Parthiban, The Hon'ble Thiru. Justice R.Subramanian, The Hon'ble Thiru. Justice M.Govindaraj, The Hon'ble Thiru Justice G.R.Swaminathan, The Hon'ble Thiru. Justice C.Saravanan and The Hon'ble Thiru. Justice B.Pugalendhi will sit at Principal Seat at Madras as Vacation Judges on 10.10.2019 (Thursday), to dispose of urgent matters.

2. The Hon'ble Thiru. Justice R.Mahadevan, The Hon'ble Thiru. Justice S.S.Sundar and The Hon'ble Thiru. Justice P.Velmurugan will sit at Madurai Bench of Madras High Court, Madurai, as Vacation Judges on 10.10.2019 (Thursday), to dispose of urgent matters.

3. Their Lordships will sit to dispose of the urgent matters as follows:-

PRINCIPAL SEAT AT MADRAS

SI.No	HON'BLE JUDGES	SUBJECT
1	The Hon'ble Thiru. Justice S.Vaidyanathan and The Hon'ble Thiru. Justice C.Saravanan	All Division Bench matters.
2	The Hon'ble Thiru. Justice V.Parthiban	All Single Bench Criminal Side matters which are not specifically assigned to any other Court.
3	The Hon'ble Thiru. Justice R.Subramanian	All Single Bench Writ Petitions.
4	The Hon'ble Thiru. Justice M.Govindaraj	Criminal Original Petitions - Anticipatory Bail Applications and all other Petitions concerning Anticipatory Bail.
5	The Hon'ble Thiru. Justice G.R.Swaminathan	All Single Bench Appellate Side and Original Side matters.
6	The Hon'ble Thiru. Justice B.Pugalendhi	Criminal Original Petitions - Bail Applications and all other Petitions concerning Bail.

MADURAI BENCH

Sl.No	HON'BLE JUDGES	SUBJECT
1	The Hon'ble Thiru. Justice R.Mahadevan and The Hon'ble Thiru. Justice S.S.Sundar	All Division Bench matters
2	The Hon'ble Thiru. Justice R.Mahadevan	After Division Bench work - All Single Bench Writ Petitions.
3	The Hon'ble Thiru. Justice S.S.Sundar	After Division Bench Work - All Single Bench Appellate Side matters.
4	The Hon'ble Thiru. Justice P.Velmurugan	All Single Bench Criminal Side matters.

4. The following Officers are nominated as Vacation Officers for the
Principal Seat at Madras and Madurai Bench of Madras High Court, Madurai :-

Sl. No.	PRINCIPAL SEAT AT MADRAS	MADURAI BENCH
1	Thiru.J.Nazeer Ahmed, Deputy Registrar (Per.Admn.)	Thiru.D.Pandian, Deputy Registrar (Lok Adalat/Mediation and Conciliation Centre)
2	Thiru.N.Baskar, Assistant Registrar (C.S.-VI)	Thiru. G.Balakrishnan, Assistant Registrar (Records)
3	Tmt.S.Jaya, Assistant Registrar (Chief Librarian)	Thiru. G.Sankar, Assistant Registrar (CS-II)

5. The aforesaid Officers are hereby instructed to act as Vacation Officers from 05.10.2019 (Saturday) to 13.10.2019 (Sunday) (inclusive of holidays).

6. Notice of any application of urgent matters alone should be presented along with the papers to the Vacation Officers on 09.10.2019 (Wednesday) before 1.30 p.m., in the High Court, Madras and Madurai Bench of Madras High Court, Madurai. Further for the Bail petitions, Lower Court Bail order should be enclosed along with the petitions.

7. Sitting of the Vacation Court will be from 10.30 a.m. to 4.45 p.m., on 10.10.2019 (Thursday) in the High Court, Madras and Madurai Bench of Madras High Court, Madurai.

8. The Registry (both the Principal Seat at Madras & Madurai Bench of Madras High Court, Madurai) will work from 10.00 a.m. to 4.45 p.m., on all working days during Dussehra Holidays-2019, except on the Court sitting day, on which day, the Registry will function from 10.00 a.m. to 5.45 p.m., or till the rising of the Court, whichever is later.

HIGH COURT, MADRAS
DATED: 03.10.2019.

Sd/- C.KUMARAPPAN
REGISTRAR GENERAL

//True copy / Forwarded / By order//


Assistant Registrar (Admn.III) i/c

To

01. All the Hon'ble Judges (for information).
02. All the Registrars, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
03. All the Officers, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
04. The Secretary to His Excellency The President of India, New Delhi.
05. The Secretary General, Supreme Court of India, New Delhi.
06. The Chief Secretary to Government, Secretariat, Chennai 9.
07. The Private Secretary to His Excellency The Governor of Tamil Nadu, Raj Bhavan, Guindy, Chennai.
08. The Chief Secretary to Government of Puducherry, Puducherry.
09. The Secretary to Government, Home Department, Secretariat, Chennai-9.
10. The Registrar General, High Court of Judicature @ Patna.
11. The Registrar General, High Court of Madhya Pradesh @ Jabalpur.
12. The Registrar General, High Court of Andhrapradesh @ Hyderabad.
13. The Registrar General, High Court of Judicature @ Bombay.
14. The Registrar General, High Court of Punjab & Haryana @ Chandigarh.
15. The Registrar General, High Court of Judicature @ Allahabad.
16. The Registrar General, High Court of Kerala @ Ernakulam.
17. The Registrar General, High Court of Rajasthan @ Jodhpur.
18. The Registrar General, Orissa High Court @ Cuttack.
19. The Registrar General, High Court of Karnataka @ Bangalore.
20. The Registrar General, High Court of Jammu & Kashmir @ Jammu.
21. The Registrar General, High Court of West Bengal @ Kolkatta.
22. The Registrar General, High Court of Himachal Pradesh @ Shimla.
23. The Registrar General, The Guwahati High Court, Guwahati, Assam, (Nagaland, Mizoram & Arunachal Pradesh)
24. The Registrar General, High Court of Manipur
25. The Registrar General, High Court of Meghalaya
26. The Registrar General, High Court of Tripura
27. The Registrar General, High Court of Gujarat @ Ahmedabad
28. The Registrar General, High Court of Delhi, New Delhi.
29. The Registrar General, High Court of Sikkim @ Gangtok.
30. The Registrar General, High Court of Chhattisgarh @ Bilaspur.
31. The Registrar General, High Court of Jharkand @ Ranchi.
32. The Registrar General, High Court of Uttarakhand @ Nainital.
33. The Secretary, Madras Bar Association, High Court, Madras.
34. The Secretary, Madras High Court Advocates' Association, High Court, Madras.
35. The Secretary, Bar Council of Tamil Nadu & Puducherry, High Court, Madras
36. The Secretary, Women Lawyers Association, Madras.

37. The Secretary, Law Association, Madras.
38. The Organising Secretary, Tamil Nadu Mediation and Conciliation Centre, High Court Buildings, Madras.
39. The Secretary, Madurai Bench of Madras High Court Bar Association, Madurai.
40. The Secretary, Madurai Bench High Court Advocates' Association, Madurai.
41. The Secretary, Madurai Women Lawyers' Association, Madurai.
42. The Secretary, Madras High Court Madurai Bench Advocates' Association, Madurai.
43. The Secretary, Madurai Bar Association of Madurai Bench of Madras High Court, Madurai.
44. Thiru A.L. Somayaji, Senior Advocate, Secretary, Rules Committee, No.29,30, Old Law Chambers, High Court, Madras.
45. The Director/Asst. Director, Tamil Nadu State Judicial Academy, Chennai/Madurai/ Coimbatore
46. All the Principal District Judges/District Judges/District Judge-cum-Chief Judicial Magistrate.
47. The Principal Judge, City Civil Court, Chennai.
48. The Chief Judge, Court of Small Causes, Chennai.
49. The Presiding Officer, Principal Labour Court, Chennai.
50. The Presiding Officer, Industrial Tribunal, Chennai.
51. The Special Judge, Spl. Court for EC & NDPS Act Cases, Chennai.
52. The Chairman, State Transport Appellate Tribunal, Chennai.
53. The Chairman, Sales Tax Appellate Tribunal, Chennai.
54. The Member/Secretary, Tamil Nadu State Legal Services Authority, High Court Campus, Madras 104.
55. The Chief Judge, Puducherry.
56. All the Chief Judicial Magistrates in the State of Tamil Nadu.
57. The Chief Metropolitan Magistrate, Egmore, Chennai.
58. The Official Liquidator, 'Corporate Bhavan', 2nd floor, No.29, Rajaji Salai, Chennai-1.
59. All Law Officers including the Administrator General and Official Trustee and Central Law Officers in the City.
60. The Registrar, Income Tax Appellate Tribunal, Rajaji Bhavan, Chennai 90.
61. The Registrar, Central Administrative Tribunal, City Civil Court Bldgs, Chennai.
62. The Registrar, State Consumer Disputes Redressal Commission, Fazer Bridge Road, V.O.C. Nagar Part Town, Chennai-3
63. The Chief Judicial Magistrate, Puducherry.
64. The Registrar, Armed Forces Tribunal, Regional Bench, No.1A (Old MH Complex), Rudhra Road, St. Thomas Mount, Chennai-16.
65. The Curator, High Court Museum, High Court, Madras.
66. The Accountant General, Anna Salai, Chennai- 18.
67. The Editors, The Hindu, Indian Express, Dinathanthi, Dinamani, Dinakaran, Dinamalar, Malaimurasu, Madras Times and UNI Madras.

68. The Press Trust of India, United India Colony, Kodambakkam - 600 024.
69. The Press Reporters, High Court, Madras.
70. The Pay and Accounts Officer, High Court Campus, Madras.
71. The Sub Pay and Accounts Officer, Madurai Bench of Madras High Court Campus, Madurai.
72. The Post Master General, Anna Salai, Chennai-2.
73. The Posting Clerk, Original side, High Court, Madras.
74. The Notice Boards, Appellate Side and Original side -do-
75. The Telephone Operator, High Court, Madras.
76. The Director of Stationery and Printing, Government Press, Chennai.
77. The Works Manager, Govt. Central Press, Chennai -79.
78. The Dy. Works Manager, Government Press, High Court Buildings, Madras.
79. The Director, All India Radio, Chennai-4 (News Division).
80. The Director, Doordarshan, Chennai-5 (News Division).
81. All the Heads of Section, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
82. The Secretary, The Madras High Court and Madurai Bench Officers and Staff Association, Madras.
83. The Secretary, Law Clerks Association, High Court, Madras.
84. The Record Keeper, A.D. Records, High Court, Madras.

(All the Heads of Units are requested to communicate this Notification to all the Subordinates under their control)

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